

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

C.P. (IB)/1226(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: ASSET RECONSTRUCTION COMPANY
(INDIA)LIMITED V/s HIREN V DHURUV

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Vinod Kothari, Advocate a/w Mr. Chinmay Bhojani, Advocate i/b M/s. Apex Law Partners appeared for the Financial Creditor.
2. Mr. Priyank Jadav, Advocate a/w Ms. Mitali Bhatt, Advocate i/b AKR Legal appeared for the RP.
3. Learned Counsel for the Financial Creditor informs that negotiation for settlements are going on and seeks some time.
4. List this matter on **16.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna